

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2213/2024

(Arising out of impugned interim order dated 30-01-2024 in CRC No.9/2019 passed by the Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi)

POTLURI VARA PRASAD & ORS.

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ORS.

Respondent(s)

(IA No. 37879/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH SLP(Cr1) No. 5072/2024

(IA No.86923/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86924/2024-EXEMPTION FROM FILING O.T. and IA No.86921/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7063/2024

(IA No. 49745/2024 - CONDONATION OF DELAY IN FILING  
IA No. 49758/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2766/2024

(IA No. 48732/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 52677/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 10663/2024

(IA No.70399/2024-CONDONATION OF DELAY IN FILING and IA No.70401/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 13-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Mahfooz Ahsan Nazki, AOR  
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Mr. Nagesh Behl, Adv.  
Mr. Mukul Malik, Adv.  
Mr. Vishal Gaurav, Adv.  
Mr. Chetan Manchanda, Adv.

Mr. Madhav Khurana, Adv.  
Mr. Vignaraj Pasayat, Adv.  
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Mr. Gurpreet Singh, Adv.  
Mr. C B Bansal, Adv.  
Mr. Akbar Siddique, AOR  
Mr. Mohd Osama, Adv.  
Mr. Parv K Garg, Adv.  
Mr. Harsh Kumar Singh, Adv.

**For Respondent(s)**

Mr. Zoheb Hossain, Adv.  
Mr. Annam Venkatesh, Adv.  
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Ms. Yashvi Sharma, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Mr. Rajesh Batra, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Ansh Singh Luthra, Adv.  
Ms. Sonia Kukreja, Adv.

UPON hearing the counsel the Court made the following  
**O R D E R**

The application mentioned in the last order dated  
9<sup>th</sup> August, 2024 is likely to be listed before the first  
Court on 24<sup>th</sup> September, 2024.

List on 18<sup>th</sup> October, 2024.

Interim relief granted earlier by this Court to  
continue till further orders.

(ANITA MALHOTRA)  
AR-CUM-PS

(AVGV RAMU)  
COURT MASTER